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Title: Hunger strike by daily wage employees of Indian Airlines and Air India demanding redressal of their grievances.

श्री अविनाश राय खन्ना (होशियारपुर): माननीय अध्यक्ष जी, मैं आपके ध्यान में एक बात लाना चाहता हूँ कि इंडियन एयरलाइन्स और एयर इंडिया में कर्मचारी हैं, वे वहाँ 20 वर्ष से काम कर रहे हैं, उनको आज तक पक्का नहीं किया गया है। इसके लिए वे लगातार 20 दिन तक भूख हड़ताल पर भी रहे, लेकिन अभी तक उनको पक्का नहीं किया गया है, सरकार ने उनकी कोई सुनवाई नहीं की है।...*(व्यवधान)* इसलिए मेरा निवेदन है कि ऐसे कर्मचारियों को पक्का किया जाए।

* Not recorded

MR. SPEAKER: The hon. Railway Minister, you may start your speech at 1.30 p.m.

The House stands adjourned to meet again at 1.30 p.m.

12.32 hrs.

The Lok Sabha then adjourned till thirty minutes

past Thirteen of the Clock.

13.30 hrs.

The Lok Sabha re-assembled at thirty minutes past Thirteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

...(Interruptions)

MR. DEPUTY-SPEAKER: Item No. 16, namely, Matters under Rule 377 listed for the day may be laid on the Table of the House.

...(Interruptions)